

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION No. 195 OF 2016**

IN THE MATTER OF:

Tandur Citizens Welfare Society

....

Applicant(s)

Versus

Government of Telangana,
Represented by its Secretary,
Hyderabad & Ors

....

Respondent(s)

REPORT OF TELANGANA STATE POLLUTION CONTROL BOARD

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Place: Hyderabad

Date: 26-06-2021

REPORT DATED 26-06-2021 OF THE TELANGANA STATE POLLUTION CONTROL BOARD (R4) IN ORIGINAL APPLICATION No. 195 OF 2016 FILED BY TANDUR CITIZENS WELFARE SOCIETY, TANDUR, VIKARABAD DISTRICT.

The Hon'ble NGT, Chennai vide Order dated 01.06.2021 directed the Telangana State Pollution Control Board to submit a further report in the matter.

In this regard, the following is submitted: -

I. Online Monitoring Systems by the Industries:

The 3 cement industries namely (i). M/s. Cement Corporation of India Ltd., (ii).M/s. The India Cements Ltd., and (iii). M/s. Penna Cement Industries Ltd., have installed online stack monitoring & ambient air quality monitoring systems and connected to the Central Pollution Control Board & Telangana State Pollution Control Board websites.

The Telangana State Pollution Control Board is regularly monitoring the three cement industries for compliance of the Board directions and the observations are as follows:

i. M/s. Cement Corporation of India Ltd.,

- The industry has installed online continuous stack and ambient air quality monitoring systems. The industry has exceeded Particulate Matter (PM₁₀) eight (8) times since November, 2019.
- The Board has reviewed the status of the industry in the Task Force meeting held on 23.10.2020. After detailed discussions, the committee recommended to levy environmental compensation to the industry.
- Accordingly, the Board has levied the environmental compensation of Rs.2,40,000/-.
- The industry has paid the environmental compensation.
- Based on the directions of the Board, the industry has recently replaced the Electro Static Precipitator (ESP) by Reverse Air Bag House (RABH) for the Raw Mill & Kiln.
- The online monitoring systems are calibrated every six months to ensure the efficiency of the monitoring systems and to obtain representative values.

ii. **M/s. Penna Cement Industries Ltd.,**

- The industry has installed online continuous stack and ambient air quality monitoring systems. The industry has exceeded Particulate Matter (PM₁₀) eight (8) times since November, 2019.
- The Board has reviewed the status of the industry in the Task Force meeting held on 23.10.2020. After detailed discussions, the committee recommended to levy environmental compensation to the industry.
- Accordingly, the Board has levied the environmental compensation of Rs.3,30,000/-.
- The industry has paid the environmental compensation.
- The online monitoring systems are calibrated every six months to ensure the efficiency of the monitoring systems and to obtain representative values.

iii. **M/s. The India Cements Ltd.,**

- The industry has installed online continuous stack and ambient air quality monitoring systems. The industry has not exceeded any parameters since November 2019.
- The online monitoring systems are calibrated every six months to ensure the efficiency of the monitoring systems and to obtain representative values.

II. Photographs submitted by the Complainant:

The Complainant vide memo dated 16.04.2021 has submitted photographs. The Board Officials have conducted Ambient Air Quality Monitoring (AAQM) in Tandur Town at 3 locations i.e., (i).Terrace of Police Station, Tandur; (ii).Terrace of Satya Sai Temple (located near Tandur Railway Station) and (iii).near Office room of HP Petrol Bunk, to ascertain the Ambient Air Quality in Tandur.

The analysis reports (**Annexure-I**) are tabulated below:

Table 1: AAQM Results of Tandur Town monitored on the terrace of Tandur Police Station, Shanthi Nagar Colony, Tandur (M), Vikarabad District.

Date of sampling	Time and duration of sampling	PM₁₀ µg/m³	TSPM µg/m³	SO₂ µg/m³	NO_x µg/m³
16.06.2021	06:30 am to 02:32 pm	132	109	52	8
National Ambient Air Quality Standards (NAAQS)		100	---	80	80

Table 2: AAQM Results of Tandur Town monitored on the Terrace of Sri Satya Sai Seva Sadan, (Control Station) (located about 300 m from Railway Station, Tandur).

Date of sampling	Time and duration of sampling	PM ₁₀ µg/m ³	TSPM µg/m ³	SO ₂ µg/m ³	NO _x µg/m ³
23.06.2021	10:00 am to 06:00 pm	83	130	16	42
National Ambient Air Quality Standards (NAAQS)		100	--	80	80

Table 3: AAQM Results of Tandur Town monitored near office room of HP Petrol Bunk of M/s. Faiyaz & Co. (Adjacent to Leo-9 Fuel Station), Gouthapur (V), Chincholi Road, Tandur (M), Vikarabad Dist.

Date of sampling	Time and duration of sampling	PM ₁₀ µg/m ³	TSPM µg/m ³	SO ₂ µg/m ³	NO _x µg/m ³
16.06.2021	06:00 am to 02:00 pm	70	651	68	6
National Ambient Air Quality Standards (NAAQS)		100	---	80	80

As per the analysis reports of three locations, at two locations namely, on the Terrace of Sri Satya Sai Seva Sadan, (Control Station) (located about 300 m from Railway Station, Tandur) and near office room of HP Petrol Bunk of M/s. Faiyaz & Co. (Adjacent to Leo-9 Fuel Station), the parameters (PM₁₀, SO₂ & NO_x) are well within the limits as against National AAQ Standards (NAAQS).

However, the Particulate Matter (PM₁₀) value is observed 132 µg/m³ as against the NAAQS standard of 100 µg/m³ at the Police Station, Tandur, which is a four road junction, where the vehicular movement is more with high dust generation and also dust accumulation is observed along the road side. The Board has issued Show Cause Notice on 24.06.2021 to the local body (Municipal Commissioner, Tandur) for effective implementation of Solid Waste Management Rules, 2016 i.e., implementation of door to door garbage collection, increase the frequency of road sweeping, water sprinkling on the roads to suppress the dust, develop the green belt along the road side and not to burn garbage openly.

III. Status of Road work in Tandur Town:

The Board officials inspected Tandur Town and observed that the pending 400 mtrs road work is completed.

IV. Pollution at Railway Station:

The Board officials inspected Tandur Railway Station on 16.06.2021 and discussed the issue of loading & unloading of materials from Cement Industries. The Station Master, Tandur Railway Station informed that they have stopped loading and unloading since 2017. He further informed that prior to 2017, the cement plants were using the Tandur Railway Station for loading & unloading of Raw materials & Products. However, subsequently all the cement industries have established their own railway siding for transporting of the raw materials and cement directly. The AAQM carried out near Railway Station (at Sri Satya Sai Seva Sadan, located about 300 m from Railway Station, Tandur) shows that the PM10, SO2 and NOx are within the AAQ Standards.

V. Shifting of Stone Cutting and Polishing Units:

The Telangana State Industrial Infrastructure Corporation (TSIIC) Ltd., has informed that they have acquired 212 acres of land at Novalga Village, Tandur Mandal, Vikarabad District and in the process of developing industrial park for stone cutting and polishing units. The Revenue Department has informed that as soon as the industrial park will be commenced the shifting of stone cutting and polishing units shall be taken up. The TSIIC informed that the schedule time for completion of Industrial Park is February 2022.

VI. By-pass Road for Tandur Town:

The land required for the by-pass road is 97 Acres 6 guntas. Out of total land, the acquisition was completed for 73 acres 9 guntas, remaining 23 acres 37 guntas are under process for acquisition.

The total length of the by-pass road is 12.9 kms. Out of 12.9 kms, 6 kms road work is in progress which will be completed by December 2021. Once the 6 kms stretch is completed, majority traffic will be by-passed from entering the town. The remaining 6.9 kms by-pass road is proposed to be taken up after completion of 6 kms stretch.

The following measures are suggested to be taken up by the concerned Authorities to further improve the Ambient Air Quality in Tandur Town: -

- i. The vehicles carrying raw materials and products shall be covered completely.

- ii. The frequency of intervals of cleaning / sweeping of roads and water sprinkling through dedicated water tanker shall be increased.
- iii. The stone cutting and polishing units shall not dispose stone chips and slurry along the roadside.
- iv. The R&B Department shall complete the by-pass road to reduce the traffic load in the town.

The Board will regularly monitor the Ambient Air Quality in Tandur Town to sensitize the Stakeholder Departments to take necessary measures. The Board will also regularly monitor the Cement industries for compliance of Air Quality Standards.

Date: 26-06-2021.

Place: Hyderabad.

**Sd/-
MEMBER SECRETARY**

// T.C.F.B.O //

K. S. Reddy

**Senior Environmental Engineer
TSPCB, Head Office, Hyderabad.**

	TELANGANA STATE POLLUTION CONTROL BOARD ZONAL LABORATORY: HYDERABAD ZONE H. No : 1-8-269, Balasamudram, Warangal – 506001 ISO 9001:2015 (Q-180211R) & ISO-45001:2018 (S-180204R)
	ISO Certified Laboratory Ambient Air Quality Analysis Reports

Sample Nos. : Name of the industry/sampling location : Samples Collected & Submitted by :	ZLWGL21-06258 Ambient Air Quality Monitoring conducted at Sri Satya Sai Seva Sadan, (Control Station), Patel Garden, near Railway gate, Tandur (M), Vikarabad Dist. AES, Regional office, Rangareddy-I
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Sampling Location	Date of sampling	Time and duration of sampling	PM ₁₀ µg/m ³	TSPM µg/m ³	SO ₂ µg/m ³	NO _x µg/m ³
Ambient Air Quality Monitoring was carried out on terrace of Sai baba temple Patel garden, near Railway gate, Tandur.	23.06.2021	10:00 am to 06:00 pm	83	130	16	42
National Ambient Air Quality Standards (NAAQS)			100	-	80	80
NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(3B))] of E(P), Act,1986. PM ₁₀ – Particle size less than 10 micrometers.						
Field observation: During the monitoring, light vehicular movement was observed.						

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ANNEXURE-I


Senior Environmental Scientist
 Senior Environmental Scientist
 T.S. Pollution Control Board,
 Zonal Laboratory Hyderabad Zone
 WARANGAL-506 001.



TELANGANA STATE POLLUTION CONTROL BOARD
ZONAL LABORATORY: HYDERABAD ZONE
 H. No : 1-8-269, Balasamudram, Warangal – 506001

ISO Certified Laboratory
 ISO 9001:2015 (Q-180211R) & ISO-45001:2018 (S-180204R)

Ambient Air Quality Analysis Reports

Sample Nos. :	ZLWGL21-06177
Name of the industry/monitoring location:	Tandur Police Station
Samples Collected & Submitted by :	Shanthi nagar colony, Tandur (M), Vikarabad Dist. AES, Rangareddy-I

Sampling Location	Date of sampling	Time and duration of sampling	PM ₁₀ µg/m ³	TSPM µg/m ³	SO ₂ µg/m ³	NO _x µg/m ³
Ambient Air Quality Monitoring was carried out on terrace of Police station.	16.06.2021	06:30 am to 02:32 pm	132	409	52	8
National Ambient Air Quality Standards (NAAQS)			100	-	80	80
NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(3B)) of E(P), Act,1986. PM ₁₀ – Particle size less than 10 micrometers.						
Field observation:		Moderate vehicle movement was observed during monitoring.				

S. V. Srinivas

Senior Environmental Scientist

Senior Environmental Scientist
 T.S. Pollution Control Board,
 Zonal Laboratory Hyderabad Zone
 WARANGAL-506 001.



TELANGANA STATE POLLUTION CONTROL BOARD
 ZONAL LABORATORY: HYDERABAD ZONE
 H.No : 1-8-269, Balasamudram, Warangal – 506001

ISO 9001:2015 (Q-180211R) & ISO-45001:2018 (S-180204R)
 ISO Certified Laboratory

Ambient Air Quality Analysis Reports

Sample Nos. :	ZLWGL21-06179
Name of the industry:	M/s. Faiyaz & Co., (Adjacent to M/s. Leo Fuel Station), Gouthapur (V), Chincholi Road, Tandur (M), Vikarabad Dist.
Samples Collected & Submitted by :	AES, Rangareddy-I

Sampling Location	Date of sampling	Time and duration of sampling	PM ₁₀ µg/m ³	TSPM µg/m ³	SO ₂ µg/m ³	NO _x µg/m ³
Ambient Air Quality Monitoring was carried out near office room	16.06.2021	06:00 am to 02:00 pm	70	651	68	6
National Ambient Air Quality Standards (NAAQS)			100	-	80	80
NAAQS, CPCB Notification, New Delhi Dt. 18.11.2009[(Schedule VII) (Rule 3(3B)) of E(P), Act,1986. PM ₁₀ – Particle size less than 10 micrometers.						
Field observation:	Moderate vehicle movement was observed during monitoring.					

S. Vasu
 Senior Environmental Scientist

Senior Environmental Scientist
 T.S. Pollution Control Board,
 Zonal Laboratory Hyderabad Zone
 WARANGAL-506 001.

